

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

16/222/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

NAME OF THE COMPANY: Amtek Metal & Mining Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Counsel for the Petitioner

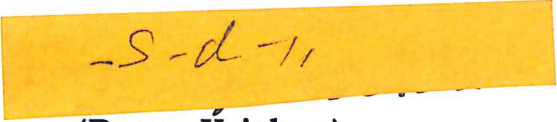
For the Respondent: None

ORDER

Report of the ROC has not been received.

Ld. Counsel for the Petitioner prays for an adjournment.

At his request adjourned to 10th April, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**